

Form B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KONVERGE HEALTHCARE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KONVERGE HEALTHCARE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	05-12-2014
3.	Authority under which corporate debtor is incorporated / registered	ROC-BENGALURU
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24232KA2014PTC077624
5.	Address of the registered office and principal office (if any) of corporate debtor	# 153, Sector-5, HSR Layout, Bangalore-5601102
6.	Date of closure of Insolvency Resolution Process	25-07-2025
7.	Liquidation commencement date of corporate debtor	Date of Order 25-07-2025 in IA No. (Liq) 01/2025 in C.P. (IB) No. 133/BB/2023. Received by Liquidator on 30-07-2025
8.	Name and registration number of the insolvency professional acting as liquidator	Kalpana Kamlesh Gandhi IBBI/IPA-001/IP-P-02635/2022-2023/14164
9.	Address and e-mail of the Liquidator, as registered with the Board	Add: 302, Emperor, L T Road, Borivali(West), Mumbai - 400092 Email ID: kalpanagandhica@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Add: B-2/304, Dhan Vaibhav CHS, Jambli Galli, Borivali (West), Mumbai - 400092 Email ID: liquidation.konverge@gmail.com
11.	Last date for submission of claims	23-08-2025

Notice is hereby given that the National Company Law Tribunal (Bengaluru) has ordered the commencement of a liquidation of the Konverge Healthcare Private Limited 25-07-2025 [received from NCLT on 30-07-2025].

The stakeholders of Konverge Healthcare Private Limited, are hereby called upon to submit their claims with proof on or before 23-08-2025 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator
Date and Place



: Kalpana Kamlesh Gandhi
: 31-07-2025 at Mumbai

K K Gandhi

KAL PENN AT ADDA



Actor and activist Kal Penn in conversation with Anant Goenka, Executive Director, The Indian Express Group, at Express Adda in Mumbai on Friday

RIDING ON EXPANSION IN OUTPUT AND SALES

Manufacturing growth in July hits 16-month high

PRESS TRUST OF INDIA
Mumbai, August 1

INDIA'S MANUFACTURING SECTOR growth strengthened in July to a 16-month high of 59.1, supported by faster increases in new orders and output amid favourable demand conditions, a monthly survey said on Friday.

The seasonally adjusted HSBC India Manufacturing Purchasing Managers' Index rose from 58.4 in June to 59.1 in July, signalling the strongest improvement in the health of the sector since March 2024. In the Purchasing Managers' Index (PMI) parlance, a print above 50 means expansion, while a score below 50 denotes contraction.

FAVOURABLE CONDITIONS

- PMI for July jumps to **59.1**, supported by faster increases in new orders and output
- As per the survey, overall sales rose at the fastest pace in close to five years
- Firms continued to hire extra staff at the start of Q2, but they did so to the least extent in eight months



93% panellists indicated that employment numbers were sufficient for current requirements

"India recorded a 59.1 manufacturing PMI in July, up from 58.4 during the prior month. This marked a 16-month high for the Indian manufacturing sector, which benefited from strong growth in new orders and output," Pranjul Bhandari, Chief India Economist at HSBC, said. As per the survey, overall sales

rose at the fastest pace in close to five years. Subsequently, production growth strengthened to a 15-month high in July and outpaced the series trend. Indian manufacturers remained confident of a rise in output over the course of the coming 12 months, but the overall level of positive sentiment fell to its lowest mark in three years.

"...Business confidence fell to its lowest level in three years due to concerns over competition and inflation. Indeed, input and output prices in India's manufacturing sector both remained elevated during July," Bhandari said. Firms continued to hire extra staff at the start of Q2, but they did so to the least extent in eight months.

OFS in LIC: Merchant bankers appointed

THE DEPARTMENT OF investment and public asset management (DIPAM) has appointed merchant bankers and legal advisers for minority stake sales by the government in state-run Life Insurance Corporation (LIC) and other financial institutions, DIPAM secretary Arunish Chawla said on Friday.

The merchant bankers and legal advisers have been appointed for three years to undertake minority stakes sales at opportune times in LIC, public sector banks and insurance companies.

The move assumes importance as the Centre will likely sell small stakes in LIC and up to five PSBs to help them meet the minimum public shareholding (MPS) norms of the Sebi. In May 2024, the Sebi gave three more years or till May 16, 2027 to LIC to achieve a minimum public shareholding of 10%.

FE BUREAU

CORRIGENDUM

This is with reference to the Public Notice published on 1st August 2025 in respect of Konverge Healthcare Private Limited. However due to oversight there is an error found in Sr. No. 10. Please read correct email to be used for correspondence with the Liquidator liquidation.konverge@gmail.com. Interest parties should be taken note of this.

TENDER

SYNISE
S & S Engineering

Tender invited for affected damaged MS Scrap and other materials approx. weight 230 Kgs in As is where is basis at Star Cement Meghalaya Ltd. Lumshong, Meghalaya.

For details please contact :
Mr. Azad Khan - 7898785463

Contact Person :
Swarup - 9163166805
swarup@synise.com

For details visit : www.synise.com
Synise Technologies Ltd.

Recovery Officer
(As per Sec.156 of MCS Act 1960 and Rule 107of MCS Rules,1961)
C/o. GS Mahanagar Co-Op. Bank Ltd.,
Hiramani Super Market, Dr.B. A Road, Lalbaug, Mumbai -400012.
Tel.No. 02224712964, 02268860826

SYMBOLIC POSSESSION NOTICE FOR IMMOVABLE PROPERTY
FORM 'Z'
(See sub-rule (11(d-1)) of rule 107)

Whereas the undersigned being the Recovery Officer of GS Mahanagar Co-Op Bank Ltd Mumbai., under the Maharashtra Co-operative Societies Rules, 1961 issued a demand notice calling upon the below mentioned judgment debtors to pay the amount mentioned in the said notice and the judgment debtors having failed to pay the amount, the undersigned has issued a notice before attachment and attached the properties described herein below.

The notice is hereby given to the judgment debtors and the public in general that the undersigned has taken **Symbolic Possession** of the properties described herein below in exercise of powers conferred on him under rule 107(11(d-1)) of the Maharashtra Co-operative Societies Rules, 1961 on **25.07.2025**.

The judgment debtors in particular and the public in general is hereby cautioned not to deal with the said property and any dealings with the property will be subject to the charge of GS Mahanagar Co-op. Bank Ltd., for an amount mentioned below and further interest plus expenses & charges thereon.

Sr No	Name of Borrower & Guarantors	Branch, Loan.No & Case No.	Property Attached & Date of Possession	Receivable AMT
1	Borrower:- Mr. Laxman Bhagwan Shelke Guarantors:- 1)Mr. Anil Bhagaji Raut 2)Mr. Dnyandev Keshav Walunj 3)Mr. Balu Appa Shinde	Kamothe 038108500000048 101/1057/2024	Room No B-10, Building No. 56/1/3, Dattaguru Nagar Association, Sector 15, Vashi, Navi Mumbai-400703 in the name of Mr. Balu Appa Shinde Possession Date- 25.07.2025	Rs.4,38,746/- (As on 31.07.2025 plus further interest and incidental expenses/cost)

Date: 02.08.2025
Place: Mumbai

Sd/-
Recovery Officer
(As per Sec.156 of MCS Act 1960 and Rule 107of MCS Rules,1961)

STEEL STRIPS WHEELS LIMITED

CIN: L27107PB1985PLC006159

Regd. Office : Vill. Somalheri / Lehli, PO Dappar, Tehsil Derabassi, Distt. Mohali, Punjab-140506
Tel: +91-172-2793112, Fax: +91-172-2794834 E-mail: ssl_ssg@glide.net.in; Website: www.ssslindia.com

STATEMENT OF STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED JUNE 30TH, 2025

(INR Rs. Lacs) Except EPS

Sr. No.	Particulars	Standalone Financial Results		Consolidated Financial Results		
		Quarter Ended	Year Ended	Quarter Ended	Year Ended	
		30/06/25	30/06/24	31/03/25	30/06/24	31/03/25
		(UNAUDITED)	(AUDITED)	(UNAUDITED)	(AUDITED)	
1	Total income from operations	118,678.46	102,529.25	442,899.83	118,678.46	102,529.25
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extra ordinary items)	6,591.75	6,189.74	28,201.37	6,110.63	5,465.75
3	Net Profit / (Loss) for the period before Tax (after Exceptional and/or Extra ordinary items)	6,591.75	6,189.74	28,201.37	6,110.63	5,465.75
4	Net Profit / (Loss) for the period After Tax (after Exceptional and/or Extra ordinary items)	4,993.52	4,620.20	20,995.01	4,724.21	4,080.65
5	Total Comprehensive income for the period [comprising profit/ (loss) for the period (after tax) and other comprehensive income (after tax)]	4,977.67	4,460.61	20,917.31	4,708.36	3,920.61
6	Equity Share Capital	1,571.80	1,569.29	1,569.29	1,571.80	1,569.29
7	Reserves (excluding Revaluation Reserve) as shown in the audited Balance Sheet of the previous year	-	-	149,097.76	-	-
8	Earnings Per Share (of Rs. 1/- each) (for continuing and discontinued operations)	3.18	2.94	13.38	3.01	2.60
	Basic	3.17	2.94	13.32	3.00	2.60
	Diluted					12.45

Note : The above is an extract of the detailed format of financial results (Standalone & Consolidated) for the quarter ended June 30, 2025 filed with stock exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the financial results (Standalone & Consolidated) for the quarter ended June 30, 2025 are available on the website of BSE Limited (BSE) and The National Stock Exchange of India (NSE) at www.bseindia.com and www.nseindia.com, respectively. The Financial Results are also available on the company's website at <https://ssslindia.com/investors/quarterly-annual-financial-results/>.

For Steel Strips Wheels Limited
Sd/
DHEERAJ GARG
MANAGING DIRECTOR

Place : Chandigarh
Dated : 01/08/2025

ITC Limited

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter ended 30th June, 2025

(₹ in Crores)

Sl. No.	Particulars	Standalone			Consolidated		
		3 Months ended 30.06.2025	Twelve Months ended 31.03.2025	Corresponding 3 Months ended 30.06.2024	3 Months ended 30.06.2025	Twelve Months ended 31.03.2025	Corresponding 3 Months ended 30.06.2024
1	Total Income from continuing operations	21721.06	77690.38	18291.56	23811.56	84142.47	20032.78
2	Net Profit / (Loss) for the period from continuing operations before tax and Exceptional items	6545.11	26000.86	6421.61	7128.01	26926.94	6818.57
3	Net Profit / (Loss) for the period from continuing operations before tax (after Exceptional items)	6545.11	26528.82	6421.61	7128.01	26926.94	6818.57
4	Net Profit / (Loss) for the period from continuing operations after tax	4912.36	20091.85	4819.93	5343.41	20036.47	5092.32
5	Net Profit / (Loss) for the period from discontinued operations (before tax and Exceptional items)	-	572.52	133.13	-	525.84	122.52
6	Exceptional items of discontinued operations	-	15163.06	(3.04)	-	15128.81	(3.04)
7	Net Profit / (Loss) from discontinued operations for the period after tax	-	15103.76	97.52	-	15016.01	84.67
8	Profit for the period [4+7]	4912.36	35195.61	4917.45	5343.41	35052.48	5176.99
9	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	5101.19	34266.23	4769.90	5557.49	34427.62	4943.05
10	Equity Share Capital	1251.75	1251.41	1248.47	1251.75	1251.41	1248.47
11	Reserves (excluding Revaluation Reserve)	-	66648.73	-	-	68778.64	-
12	Earnings Per Share (of ₹ 1/- each) (not annualised):						
	1. Basic (for continuing operations) (₹):	3.93	16.07	3.86	4.19	15.78	4.01
	2. Diluted (for continuing operations) (₹):	3.92	16.05	3.85	4.18	15.76	4.00
	3. Basic (for discontinued operations) (₹):	-	12.08	0.08	-	12.01	0.07
	4. Diluted (for discontinued operations) (₹):	-	12.06	0.08	-	11.99	0.07
	5. Basic (for continuing and discontinued operations) (₹):	3.93	28.15	3.94	4.19	27.79	4.08
	6. Diluted (for continuing and discontinued operations) (₹):	3.92	28.11	3.93	4.18	27.75	4.07

Note:

a) The above is an extract of the detailed format of the Statements of Unaudited Standalone and Consolidated Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The unaudited Financial Results and Segment Results were reviewed by the Audit Committee, and approved by the Board of Directors of the Company at its meeting held on 1st August, 2025. The complete Statements of Unaudited Standalone and Consolidated Financial Results are available on the Company's website at <https://www.itcportal.com/about-itc/shareholder-value/key-financials/quarterly-results.aspx> and on the websites of the National Stock Exchange of India Limited (www.nseindia.com), BSE Limited (www.bseindia.com) and The Calcutta Stock Exchange Limited (www.cse-india.com). The same can also be accessed by scanning the QR Code provided below.

b) The Limited Review for the Standalone and Consolidated Financial Results, as required under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, has been completed by the statutory auditors of the Company, who have issued an unmodified report on the same which has been forwarded to the Stock Exchanges.

Registered Office: Virginia House, 37 J.L. Nehru Road, Kolkata 700 071, India
Dated: 1st August, 2025
Place: Kolkata, India

For and on behalf of the Board

Sd/-
Director & Chief Financial Officer
(DIN: 01804345)

Sd/-
Chairman & Managing Director
(DIN: 00280529)

The Financial Results along with the Limited Review Report have been posted on the Company's website at www.itcportal.com and can be accessed by scanning the QR Code.

Website: www.itcportal.com
E-mail: enduringvalue@itc.in
Phone: +91-33-2288 9371
Fax: +91-33-2288 0655
CIN: L16005WB1910PLC001985

Enduring Value

FMCG | Paperboards & Packaging | Agri Business | Information Technology

Tomorrow's India is Being Built in its Villages Today

NABARD enables rural MSMEs to lead with purpose, power local economies and sustain national growth.

National Bank for Agriculture and Rural Development
Head Office: Plot No. C-24, G Block, Bandra-Kurla Complex, Bandra (E) Mumbai 400051. Website: www.nabard.org

Unaudited Standalone Financial Results for the Quarter Ended June 30, 2025

(₹ crore)

Sr. No.	Particulars	Quarter Ended		Year Ended
		30.06.2025	31.03.2025	30.06.2024
		[Unaudited]	[Audited]	[Unaudited]
1	Total Income from Operations	16,057.00	15,210.94	14,025.13
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	2,919.59	2,102.88	2,444.50
3	Net Profit / (Loss) for the period before Tax (after Exceptional and/or Extraordinary Items)	2,919.59	2,102.88	2,444.50
4	Net Profit / (Loss) for the period after Tax (after Exceptional and/or Extraordinary Items)	2,177.57	1,615.52	1,829.27
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	2,177.57	1,615.52	1,829.27
6	Paid-up share capital	17,080.00	17,080.00	17,080.00
7	Reserves (excluding Revaluation Reserves)	-	-	60,985.96
8	Securities Premium Account	NA	NA	NA
9	Net Worth	80,243.53	78,065.96	73,818.90
10	Paid up Debt Capital / Outstanding Debt*	8,07,060.53	8,54,578.20	7,46,504.31
11	Outstanding Redeemable Preference Share	NA	NA	NA
12	Debt-Equity Ratio	10.06	10.95	10.11
13	Earnings Per Share (EPS)	NA	NA	NA
14	Capital Redemption Reserve	NA	NA	NA
15	Debenture Redemption Reserve	NA	NA	NA
16	Debt Service Coverage Ratio	NA	NA	NA
17	Interest Service Coverage Ratio	NA	NA	NA

NA = Not Applicable

* Paid up Debt Capital / Outstanding Debt includes Outstanding Deposits, Bonds & Debentures and Borrowing

Notes: 1) The above is an extract of the detailed format of Quarterly/Annual financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Annual Financial Results are available on the Stock Exchange websites (NSE: www.nseindia.com and BSE: www.bseindia.com) and on the bank's website (www.nabard.org).

Place : Mumbai
Date : August 01, 2025

Shaji K.V.
Chairman

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